



**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No.3676/2019
MA No. 4068/20149**

This the 20th day of December, 2019

Hon'ble Mr. A.K. Bishnoi, Member (A)

M.L. Dua

Aged 74 years, 'C'

S/o Late Shri L.B. Dua

Retired Lab. Assistant from KVS

R/o 246-B, Govindpuri, Ranipur Mor
Haridwar (UK).

.....Applicant

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Union of India through the Secretary
Ministry of Human Resources Development
Shastri Bhawan, New Delhi.
2. Kendariya Vidyalaya Sangathan
Through the Commissioner
18, Institutional Area, Shahzed Jeet Singh Marg
New Delhi.
3. The Joint Commissioner (Trg./Fin.)
Kendariya Vidyalaya Sangathan
18, Institutional Area, Shahzed Jeet Singh Marg
New Delhi – 110 016.

..... Respondents

(By Advocate :Mr. Asish Rai for R-1, Mr. S. Rajappa for R-2 & 3)

ORDER (ORAL)

Heard learned counsel for applicant.

2. The present OA has been filed by the applicant with the prayer that he should be governed by GPF cum pension scheme with all the consequential benefits. Learned counsel for the applicant submits that a representation has been made by the applicant on 23.10.2018 (Annexure



A/1) which has not been disposed of by the respondents as yet. He further submits that applicant would be satisfied, if the respondents are given direction to decide the issue in a time bound manner.

3. Issue notice. Mr. Ashish Rai, learned counsel accepts notice on behalf of respondent no.1. Mr. S. Rajappa, learned counsel accepts notice on behalf of respondents nos. 2 & 3.

4. Under the circumstances, the OA is disposed of at admission stage itself without going into the merit of the case, with a direction to the respondents to consider the representation dated 23.10.2018 of the applicant and decide upon the same through a reasoned and speaking order, in accordance with law, within two months from the date of receipt of a certified copy of this order. In view of the same, MA No. 4068/2019 is also disposed of.

There shall be no order as to costs.

(A.K.Bishnoi)
Member (A)

‘anjali’